

988/92
O.A. No. ~~988~~ / 22

① 24-7-92. Hon. Mr. K. Qayya, A.M.
Hon. Mr. Maharej Din, J.M.

Issue notice to the respondents to show cause as to why the application be not admitted. Let Counter-affidavit be filed within 4 weeks and rejoinder, if any, within 2 weeks thereafter. List this case for hearing on admission on 23-10-1992.

(Clerk)

J.M.

A.M.

OR

In compliance with Hon'ble
Court's order dt- 24.7.92
notices to Respondent along with
copy of Petition is issued to
Respondent by Regd post vide
despatch no 6068 & 6070

A Misc. Application No 1294-92
filed on 6-8-92 for withdraw
the case.

D.R.(P) has ordered to
list the same on 6-8-13-8-92
before Hon'ble Court.

13-8-92

Hon'ble Mr. Maharej Din, J.M.

The counsel for the applicant has moved application for permission to withdraw O.A. No. 988/92 as this Tribunal has no jurisdiction to grant relief. The applicant is allowed to withdraw the O.A. as prayed.

J.M.

(AR)